



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,20th August 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH

COURT NO: 2

**[THIS BENCH WILL SIT IN VIRTUAL COURT
NO. 2 i.e. ORIGINAL COURT NO. 2.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
14	Bail Appln./1589/2020 (CONNECTED WITH ITEM NO. 11 IN THE DAILY CAUSE LIST), FIXED	AJOY BISWAS Versus THE STATE OF ASSAM	MR. P K DAS MR. D BORA	PP, ASSAM
15	Bail Appln./1611/2020 (PDF COPY)	NARSIMHA REDDY AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K K DUTTA MR A CHALIHA	PP, ASSAM SC, FOREST

LEAVE NOTE OF ADVOCATES FOR 20/08/2020

1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. A DEB	17-08-2020	To	31-08-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

**[THIS BENCH WILL SIT IN VIRTUAL COURT
NO. 3 i.e. ORIGINAL COURT NO. 3.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
9	Bail Appln./1616/2020 (PDF COPY)	AMIR HAMZA ALI AND 3 ORS. Versus THE STATE OF ASSAM	DR. B AHMED MR. A K AZAD MR A U AHMED MS. H SARMA	PP, ASSAM
10	Bail Appln./1619/2020 (PDF COPY)	KOUSHIK KUMAR NATH Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR H R CHOUDHURY	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 20/08/2020

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

**[THIS BENCH WILL SIT IN VIRTUAL COURT
NO. 5 i.e. ORIGINAL COURT NO. 6.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
9	Bail Appln./1630/2020 (PDF COPY)	MD. NUR ALOM HUSSAIN @ RATUL Versus THE STATE OF ASSAM	MR Z KAMAR MR. U CHOUDHURY MR B TALUKDAR	PP, ASSAM
10	Bail Appln./1632/2020 (PDF COPY)	DIPANKAR HAZARIKA AND 3 ORS. Versus THE STATE OF ASSAM	MR. M DUTTA MR U ROY	PP, ASSAM
MOTION				
11	AB/2014/2020 (PDF COPY)	ABDUR RASID Versus THE STATE OF ASSAM	MR. S S S RAHMAN SYED BURHANUR RAHMAN MR A W AMAN	PP, ASSAM
BAIL HEARING (BA)				
12	Bail Appln./1544/2020 WITH OFFICE NOTE FIXED	JAMAL ALI @ MD JAMAL UDDIN Versus THE STATE OF ASSAM	MS. R CHOUDHURY MS. S S ZIA	PP, ASSAM
WITH				
13	Bail Appln./1547/2020	AMIR HUSSAIN @ BADAL Versus THE STATE OF ASSAM	MS. R CHOUDHURY MS. S S ZIA	PP, ASSAM
BAIL HEARING				
14	AB/1034/2020 FIXED	PRANJAL SAIKIA Versus THE STATE OF ASSAM	MR. A BARUAH	PP, ASSAM
15	AB/1693/2020 FIXED	RASHID AHMED KHAN Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 20/08/2020

- 1) MS. S BHUYAN 17-06-2020 To 17-09-2020
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 7

**[THIS BENCH WILL SIT IN VIRTUAL COURT
NO. 6 i.e. ORIGINAL COURT NO. 7.]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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DELIVERY OF ORDER

9	Crl.A./197/2019 (AT 10:30 A.M.)	MD. IKRAM ALI Versus THE STATE OF ASSAM AND ANR	MR. M K HUSSAIN MRS. S Y AHMED MR. K U AHMED	MR. P SARMAH MR. N K KALITA MR. S UPADHYAY ADDL PP,ASSAM
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BAIL HEARING

10	AB/908/2020	NETRA KAMAL GOSWAMI Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR MS A RONGHANGPI	PP, ASSAM
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 11

**[THIS BENCH WILL SIT IN VIRTUAL COURT
NO. 9 i.e. ORIGINAL COURT NO. 11.**

**ITEM NO. 9 WILL BE TAKEN VIA REMOTE
VIDEO CONFERENCING.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING				
8	AB/1726/2020 FIXED	SUBRATA MITRA Versus THE STATE OF ASSAM	MR T KALITA MR. A SAIKIA MR. A S ALI MR. J ISLAM	PP, ASSAM
OTHER MATTERS				
9	I.A.(Civil)/1290/2020 (ORDERS), MAC.APP. 177/2020(D/O) in MACApp./177/2020	PRANITA MEDHI AND 3 ORS Versus NATIONAL INSURANCE COMPANY LIMITED AND 2 ORS	MS B GOGOI	MS R D MAZUMDAR
10	I.A.(Civil)/1335/2020 (ORDERS), WITH LCR in MACApp./643/2019	SMTI. GITA BALA BARMAN AND 5 ORS Versus ORIENTAL INSURANCE COMPANY LTD.	MR. M KHAN MR R ISLAM MR J RAHMAN KAKALI DEVI	MR S DUTTA
	WITH MACApp./643/2019	ORIENTAL INSURANCE COMPANY LTD. Versus SMTI. GITA BALA BARMAN AND 7 ORS	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	MR. M KHAN MR. J RAHMAN KAKALI DEVI MR R ISLAM
	WITH I.A.(Civil)/1123/2020 in MACApp./643/2019	GITA BALA BARMAN AND 5 ORS. Versus ORIENTAL INSURANCE CO. LTD. AND 2 ORS. (F)	MR. M KHAN MR. J RAHMAN KAKALI DEVI MR R ISLAM	

LEAVE NOTE OF ADVOCATES FOR 20/08/2020

1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 13

**[THIS BENCH WILL SIT IN VIRTUAL COURT
NO. 10 i.e. ORIGINAL COURT NO. 13.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>BAIL HEARING (BA)</u>				
13	Bail Appln./3327/2019 P/H, SCANNED COPY OF C.D., FIXED	RAKESH KUMAR PAUL Versus STATE OF ASSAM AND ANR.	MR F KHAN MS D BARUAH	PP, ASSAM
<u>BAIL HEARING</u>				
14	AB/1391/2020	ANKUR DUTTA Versus THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA MR. R BARTHAKUR	MR D K DEY PP, ASSAM
15	AB/1732/2020 FIXED	MD. ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 20/08/2020

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 16

**[THIS BENCH WILL SIT IN VIRTUAL COURT
NO. 12 i.e. ORIGINAL COURT NO. 16.]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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MOTION

7	Cont.Cas(C)/319/2020	CENTURY PLYBOARDS (I) LTD. AND ANR. Versus AJAY BHUSHAN PANDEY AND 2 ORS.	DR. A SARAF MR. P BARUAH MR. P DAS MR S J SAIKIA MR. N N DUTTA	
8	WP(C)/3098/2020	SURETUN NESSA LASKAR Versus THE STATE OF ASSAM AND 8 ORS	MR. A M BARBHUIYA MR. J N ISLAM	SC, CO OP

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LEAVE NOTE OF ADVOCATES FOR 20/08/2020

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1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 18

**[THIS BENCH WILL SIT IN VIRTUAL COURT
NO. 13 i.e. ORIGINAL COURT NO. 18.**

**THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH - I.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING				
9	AB/560/2020	MD. SAFIQR RAHMAN Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
10	AB/650/2020	TRILOSON BORO Versus THE STATE OF ASSAM	MR. D BORA MS J BORAH	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 20

**[THIS BENCH WILL SIT IN VIRTUAL COURT
NO. 15 i.e. ORIGINAL COURT NO. 17.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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JUDGEMENT

14	Crl.A./320/2019 (AT 10:30 A.M.)	CHOTAN ROY @ CHOTAN RAY AND ANR Versus THE STATE OF ASSAM AND ANR	MR. M BISWAS MRS. M BASUMATARY MS M DAS	ADDL. PP, ASSAM MR. B B GOGOI
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BAIL HEARING

15	AB/714/2020	BUBUL HAQUE CHOUDHURY Versus THE STATE OF ASSAM	MR H MEDHI	PP, ASSAM
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